

RATIFIED MINUTES
DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 45/81 SCHEDULED TO BE HELD ON 24.01.2012 BUT ACTUALLY HELD ON 01.02.2012.

The Meeting No. 45/81 of Norms Committee-II was held on 01.02.2012 for the licensing year 2011-12 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
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| 1. | Shri. Gajraj Singh, Sr. D.O. | DHI |
| 2. | Sh. B.D. Ghosh , Addl. IA | MOS |
| 3. | Shri K.K Funda, A.D. | MSME |
| 4. | Shri Praveen Sharma, Dy. DG | DGFT |
| 5. | Sh Raman Kumar, FTDO | DGFT |

1	Case No.:31/45/81-ALC2/2011	Party Name:EASTERN COPPER MFG. CO PVT. LTD.,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00447/AM12/	RLA File :02/24/040/00089/AM12/	Lic.No/Date:0210164433 23.08.2011	Defer Date: 13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

2	Case No.:1/45/81-ALC2/2011	Party Name:LEITNER SHRIRAM MANUFACTURING LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
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		MANUFACTURING LIMITED,	27.01.2012	INDEXED
	HQ File :01/81/050/00417/AM12/	RLA File :04/24/040/00193/AM12/	Lic.No/Date:0410128803 30.09.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DHI. The case stands deferred and to be re-listed on 13.03.2012.			
3	Case No.:9/45/81-ALC2/2011	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00425/AM12/	RLA File :03/95/040/00543/AM12/	Lic.No/Date:0310659391 13.10.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to MOS. The case stands deferred and to be re-listed on 13.03.2012.			
4	Case No.:18/45/81-ALC2/2011	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00434/AM12/	RLA File :13/24/040/00025/AM12/	Lic.No/Date:1310037114 13.10.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to MSME. The case stands deferred and to be re-listed on 13.03.2012.			
5	Case No.:3/45/81-ALC2/2011	Party Name:HBL POWER SYSTEMS LTD.,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00419/AM12/	RLA File :09/24/040/00297/AM12/	Lic.No/Date:0910049344 14.10.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			
6	Case No.:11/45/81-ALC2/2011	Party Name:ASTA INDIA PRIVATE LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00427/AM12/	RLA File :34/24/040/00117/AM12/	Lic.No/Date:3410031950 17.10.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			
7	Case No.:5/45/81-ALC2/2011	Party Name:ISOVOLTA (INDIA) PVT. LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed

HQ File :01/81/050/00421/AM12/	RLA File :03/94/040/00608/AM12/	Lic.No/Date:0310661749 24.10.2011	Defer Date:13.03.2012
Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

8	Case No.:8/45/81-ALC2/2011	Party Name:CAN-PACK INDIA PRIVATE LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00424/AM12/	RLA File :03/94/040/00592/AM12/	Lic.No/Date:0310664608 14.11.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

9	Case No.:10/45/81-ALC2/2011	Party Name:MARUTI KOATSU CYLINDERS PVT. LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00426/AM12/	RLA File :34/24/040/00162/AM12/	Lic.No/Date:3410032139 14.11.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

0	Case No.:30/45/81-ALC2/2011	Party Name:SHALIMAR WIRES INDUSTRIES LTD.,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00446/AM12/	RLA File :02/24/040/00116/AM12/	Lic.No/Date:0210168840 14.11.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

1	Case No.:35/45/81-ALC2/2011	Party Name:SHALIMAR WIRES INDUSTRIES LTD.,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00451/AM12/	RLA File :02/24/040/00117/AM12/	Lic.No/Date:0210168841 14.11.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

12	Case No.:7/45/81-ALC2/2011	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HO File :01/81/050/00423/AM12/	RLA File :34/24/040/00167/AM12/	Lic.No/Date:3410032233	Defer Date:13.03.2012

		18.11.2011	
Decision : Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 13.03.2012			

13	Case No.: 6/45/81-ALC2/2011	Party Name:SOURIAU INDIA PRIVATE LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00422/AM12/	RLA File :10/24/040/00058/AM12/	Lic.No/Date:1010046656 23.11.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIT. The case stands deferred and to be re-listed on 13.03.2012.			

14	Case No.: 4/45/81-ALC2/2011	Party Name:JUPITER INTERNATIONAL LTD.,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00420/AM12/	RLA File :02/24/040/00132/AM12/	Lic.No/Date:0210169669 25.11.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIT. The case stands deferred and to be re-listed on 13.03.2012.			

15	Case No.: 2/45/81-ALC2/2011	Party Name:STEAM TURBINE ENGINEERING [I] PVT. LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00418/AM12/	RLA File :03/95/040/00664/AM12/	Lic.No/Date:0310669229 07.12.2011	Defer Date:13.03.2012
	Decision : Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 13.03.2012			

16	Case No.: 13/45/81-ALC2/2011	Party Name:TRANSLLOY INDIA PVT. LTD.,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00429/AM12/	RLA File :03/95/040/00734/AM12/	Lic.No/Date:0310669942 12.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIT. The case stands deferred and to be re-listed on 13.03.2012.			

17	Case No.: 28/45/81-ALC2/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00444/AM12/	RLA File :03/94/040/00731/AM12/	Lic.No/Date:0310670020 12.12.2011	Defer Date:13.03.2012

		12.12.2011	
Decision : NC observed that application of the firm has been received and being forwarded to C&PC. The case stands deferred and to be re-listed on 13.03.2012.			

18	Case No.:16/45/81-ALC2/2011	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00432/AM12/	RLA File :07/24/040/00356/AM12/	Lic.No/Date:0710084623 13.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to C&PC. The case stands deferred and to be re-listed on 13.03.2012.			

19	Case No.:20/45/81-ALC2/2011	Party Name:DEEPAK PRABHU MR.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00436/AM12/	RLA File :07/24/040/00360/AM12/	Lic.No/Date:0710084624 13.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

20	Case No.:26/45/81-ALC2/2011	Party Name:LARSEN & TOUBRO LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00442/AM12/	RLA File :03/95/040/00720/AM12/	Lic.No/Date:0310670275 13.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DHI. The case stands deferred and to be re-listed on 13.03.2012.			

21	Case No.:33/45/81-ALC2/2011	Party Name:CORDS CABLE INDUSTRIES LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00449/AM12/	RLA File :05/23/040/00352/AM12/	Lic.No/Date:0510311049 13.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

22	Case No.:19/45/81-ALC2/2011	Party Name:PRECISION ELECTRONICS LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00435/AM12/	RLA File :05/24/040/00311/AM12/	Lic.No/Date:0510311414	Defer Date:13.03.2012

		15.12.2011	
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.		

23	Case No.:27/45/81-ALC2/2011	Party Name:KERN-LIEBERS SPRINGS & STAMPINGS PVT.LTD,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00443/AM12/	RLA File :07/24/040/00367/AM12/	Lic.No/Date:0710084702 15.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

24	Case No.:12/45/81-ALC2/2011	Party Name:VITECH EQUIPMENTS PVT. LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00428/AM12/	RLA File :03/95/040/00711/AM12/	Lic.No/Date:0310671584 19.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIT. The case stands deferred and to be re-listed on 13.03.2012.			

25	Case No.:15/45/81-ALC2/2011	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00431/AM12/	RLA File :05/24/040/00329/AM12/	Lic.No/Date:0510311720 19.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to MSME. The case stands deferred and to be re-listed on 13.03.2012.			

26	Case No.:25/45/81-ALC2/2011	Party Name:H Q LAMPS MANUFACTURING CO..	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00441/AM12/	RLA File :05/23/040/00357/AM12/	Lic.No/Date:0510311710 19.12.2011	Defer Date:13.03.2012
	Decision : Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 13.03.2012			

27	Case No.:32/45/81-ALC2/2011	Party Name:AVON TUBETECH PVT. LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00448/AM12/	RLA File :05/23/040/00362/AM12/	Lic.No/Date:0510311845 20.12.2011	Defer Date:13.03.2012

	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.		
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28	Case No.: 34/45/81-ALC2/2011	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00450/AM12/	RLA File :11/24/040/00042/AM12/	Lic.No/Date:1110026417 20.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DHI. The case stands deferred and to be re-listed on 13.03.2012.			

29	Case No.: 36/45/81-ALC2/2011	Party Name:CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00452/AM12/	RLA File :05/23/040/00342/AM12/	Lic.No/Date:0510311830 20.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

30	Case No.: 14/45/81-ALC2/2011	Party Name:NICOMET INDUSTRIES LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00430/AM12/	RLA File :03/95/040/00762/AM12/	Lic.No/Date:0310672307 22.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to MSME. The case stands deferred and to be re-listed on 13.03.2012.			

31	Case No.: 29/45/81-ALC2/2011	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00445/AM12/	RLA File :11/24/040/00048/AM12/	Lic.No/Date:1110026491 26.12.2011	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DHI. The case stands deferred and to be re-listed on 13.03.2012.			

32	Case No.: 21/45/81-ALC2/2011	Party Name:HIGH ENERGY BATTERIES (INDIA) LIMITED,	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00437/AM12/	RLA File :04/24/040/00262/AM12/	Lic.No/Date:0410132323 30.12.2011	Defer Date:13.03.2012

	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			
33	Case No.: 37/45/81-ALC2/2011	Party Name:SHUBHLAXMI METALS & TUBES PVT.LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00453/AM12/	RLA File :03/95/040/00820/AM12/	Lic.No/Date:0310674236 03.01.2012	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			
34	Case No.: 38/45/81-ALC2/2011	Party Name:PRAKASH STEELAGE LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00454/AM12/	RLA File :03/95/040/00822/AM12/	Lic.No/Date:0310674567 04.01.2012	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			
35	Case No.: 43/45/81-ALC2/2011	Party Name:PRAKASH STEELAGE LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00459/AM12/	RLA File :03/95/040/00821/AM12/	Lic.No/Date:0310674548 04.01.2012	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			
36	Case No.: 39/45/81-ALC2/2011	Party Name:PRAKASH STEELAGE LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00455/AM12/	RLA File :03/95/040/00833/AM12/	Lic.No/Date:0310674881 05.01.2012	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			
37	Case No.: 41/45/81-ALC2/2011	Party Name:INOX WARES PVT.LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00457/AM12/	RLA File :03/94/040/00879/AM12/	Lic.No/Date:0310675488 09.01.2012	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP& MSME. The case stands deferred and to			

be re-listed on 13.03.2012.

38	Case No.:40/45/81-ALC2/2011	Party Name:H. K. IMPEX PVT. LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00456/AM12/	RLA File :03/94/040/00831/AM12/	Lic.No/Date:0310675636 10.01.2012	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to MSME. The case stands deferred and to be re-listed on 13.03.2012.			

39	Case No.:42/45/81-ALC2/2011	Party Name:H. K. IMPEX PVT. LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00458/AM12/	RLA File :03/94/040/00883/AM12/	Lic.No/Date:0310675646 10.01.2012	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to MSME. The case stands deferred and to be re-listed on 13.03.2012.			

40	Case No.:17/45/81-ALC2/2011	Party Name:ADOR POWERTRON LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00433/AM12/	RLA File :31/83/040/00189/AM12/	Lic.No/Date:3110052357 11.01.2012	Defer Date:13.03.2012
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be re-listed on 13.03.2012.			

41	Case No.:22/45/81-ALC2/2011	Party Name:UNIFLEX CABLES LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00438/AM12/	RLA File :03/95/040/00251/AM12/	Lic.No/Date:0310676577 13.01.2012	Defer Date:13.03.2012
	Decision : Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 13.03.2012			

42	Case No.:23/45/81-ALC2/2011	Party Name:UNIFLEX CABLES LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00439/AM12/	RLA File :03/95/040/00232/AM12/	Lic.No/Date:0310676589 13.01.2012	Defer Date:13.03.2012
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 13.03.2012			

43	Case No.:24/45/81-ALC2/2011	Party Name:UNIFLEX CABLES LTD.	Meet No/Date:45/81-ALC2/2011 24.01.2012	Status:Deferred and Re-indexed
	HQ File :01/81/050/00440/AM12/	RLA File :03/95/040/00233/AM12/	Lic.No/Date:0310676637 13.01.2012	Defer Date:13.03.2012
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 13.03.2012			

Case No 240

CASE NO. AR- 99	M/s. Sterlite Industries
Meeting No. 45/81	F.No.01/81/050/239/AM10/DES-II
Dated:24.01.2012	Advance Licence No. 3510025601 dated 09.01.2009
	RLA's F.No.35/24/040/029/AM09

Decision : The case is under examination at MSME. The case stands deferred and to be re-listed on 13.03.2012.

Case No 241

CASE NO. AR- 100	M/s. Siechem Technologies Pvt. Ltd
Meeting No. 45/81	F.No.01/81/050/56/AM12/DES-II
Dated:24.01.2012	Advance Licence No. 0410124253 dated 20.5.2011
	RLA's F.No.04/24/040/0049/AM12

Decision : The case is under examination at DIPP. The case stands deferred and to be re-listed on 13.03.2012.

Case No 242

CASE NO. AR- 101	M/s. Siechem Technologies Pvt. Ltd
Meeting No. 45/81	F.No.01/81/050/38/AM12/DES-II
Dated:24.01.2012	Advance Licence No. 0410123941 dated 10.5.2011
	RLA's F.No.04/24/040/0037/AM12

Decision : The case is under examination at MSME. The case stands deferred and to be re-listed on 13.03.2012.

Case No 243

CASE NO. AR- 102	M/s. Micro CNC Technologies(P) Ltd
Meeting No. 45/81	F.No.01/81/050/239/AM09/DES-II
Dated:24.01.2012	Advance Licence No. 0410126762 dated 03.08.2011
	RLA's F.No.04/24/040/0126/AM12

Decision : The case is under examination at DIPP. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 244

CASE NO. AR- 103	M/s. Bharat Udyog, Kathua (J&K)
Meeting No. 45/81	F.No.01/81/050/228/AM10/DES-II
Dated:24.01.2012	Advance Licence No. 1810002271 dated 27.06.2008
	RLA's F.No.18/24/040/001/AM12

Decision : The case is under examination at MSME. NC decided to forward the case file of above case to MSME for examination. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 245

CASE NO. AR- 104	M/s. Bharat Heavy Electricals Ltd.
Meeting No. 45/81	F.No.01/81/050/683/AM08/DES-II
Dated:24.01.2012	Advance Licence No. 1110016857 dated 26.02.2009
	RLA's F.No.11/24/040/051/AM08

Decision : The case is under examination at DHI. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 246

CASE NO. AR- 105	M/s. Cords Cable Industries
Meeting No. 45/81	F.No.01/81/050/799/AM09/DES-II
Dated:24.01.2012	Advance Licence No. 0510238969 dated 26.03.2009
	RLA's F.No.05/24/040/0766/AM09

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Decision : The case is under examination at DIPP. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 247

CASE NO. AR- 106	M/s. Minex Metallurgical Company Ltd.
Meeting No. 45/81	F.No.01/81/050/223/AM09/DES-II
Dated:24.01.2012	Advance Licence No. 0310465214 dated 17.03.2008
	RLA's F.No.03/95/040/01215/AM08

Decision : The case is under examination at MSME. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 248

CASE NO. AR- 107	M/s. Minex Metallurgical Company Ltd.
Meeting No. 45/81	F.No.01/81/050/606 /AM09/DES-II
Dated:24.01.2012	Advance Licence No. 0310497822 dated 15.12.2008
	RLA's F.No.03/95/040/0711/AM09

Decision : NC decided to send a letter to firm to submit Shipping Bills so as to assess whether description of export product is same as per NC decision or as per firm's application. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 249

CASE NO. AR- 108	M/s. Horizon polymer Engineering Pvt. Ltd
Meeting No. 45/81	F.No.01/81/162/0755 /AM12/DES-II
Dated:24.01.2012	Advance Licence No. yet to be issued (para 4.4.2 of FTP)
	RLA's F.No.08/24/40/0162/AM12

Decision : NC observed that the comments of C&PC is not received in this case and hence decided to send a reminder to C&PC to expedite the case. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 250

CASE NO. 250

CASE NO. AR- 109	M/s. Vijai Electrical Ltd., Hyderabad
Meeting No. 45/81	F.No.01/81/050/015 /AM10/DES-II
Dated:24.01.2012	Advance Licence No. 0910037711 dated 22.04.2009
	RLA's F.No. 09/24/040/0479/AM09

Decision : The case is under examination at DHI. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 251

CASE NO. AR- 110	M/s. Vijai Electrical Ltd., Hyderabad
Meeting No. 45/81	F.No.01/81/050/329 /AM10/DES-II
Dated:24.01.2012	Advance Licence No. 0910039960 dated 18.11.2009
	RLA's F.No. 09/24/040/284/AM10

Decision : The case is under examination at DHI. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 252

CASE NO. AR- 111	M/s. Cords Cable Industries Ltd.
Meeting No. 45/81	F.No.01/81/050/277 /AM10/DES-II
Dated:24.01.2012	Advance Licence No. 0510251392 dated 26.10.2009
	RLA's F.No. 05/23/40/069/AM10

Decision : The case is under examination at DIPP. The case stands deferred and to be re-listed on 13.03.2012.

Case No. 253

CASE NO. AR- 112	M/s. Su-Kam power System ltd, Gurgaon
Meeting No. 45/81	F.No.01/81/050/586 /AM09/DES-II
Dated:24.01.2012	Advance Licence No. 0510231987 dated 02.12.2008

Decision : The case is under examination at DHI. The case stands deferred and to be re-listed on 13.03.2012.

DAFT - C - DEFERRED

PART - C - DEFERRED

S.No. 57

CASE NO. C- 18	M/s. Lincoln Helios (India) Ltd, banglore
Meeting No. 45/81	F.No.01/60/162/0181/AM12/PRC/DES-II
Dated: 24.01.2012	Request regarding acceptance of consumption certificate issued by Central Excise in r/o AA No. 0710030376 dtd 23.06.2004

Decision : The case stands deferred and to be re-listed on 14.02.2012.

S.No. 58

CASE NO. C- 19	M/s. Bimetal Bearings Ltd. , Coimbtore
Meeting No. 44/81	F.No.01/81/162/0375/AM10/DES-II
Dated: 17.01.2012	Fixation of SION for Lead Free Powder and Copper based pre- alloyed Powder R-800- Case of M/s Bimetal Bearings Ltd., Coimbtore

Decision : NC observed that the case is under examination at MSME for fixation of SION. The case stands deferred and to be re-listed on 13.03.2012.
